

ITEM NO.114

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13937/2015

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK & ORS.Appellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSOCIATION & ORS.

Respondent(s)

Date : 08-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr Rajesh Kumar Gautam, Adv.
Ms Azal Akram, Adv.
M/S. Mitter & Mitter Co., AOR

For Respondent(s) :
Mr. Rajiv Ranjan Dwivedi, AOR
Mr. Vishal, Adv.
Mrs. Subhadra Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List after two weeks.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)